



CA G GEETHA

Insolvency Professional

IBBI Reg. No. IBBI/IPA-001/IP-P00857/2017-18/11439

FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF STEMCELL TRANSPLANTATION ASSISTED
REPRODUCTION RESEARCH PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	STEMCELL TRANSPLANTATION ASSISTED REPRODUCTION RESEARCH PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	02-03- 2016
3.	Authority under which corporate debtor is incorporated / registered	RoC-Chennai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	CIN:U85100TN2016PTC104490
5.	Address of the registered office and principal office (if any) of corporate debtor	Arun arcade, 75A First Cross, North East Extension Road Thillainagar, Trichy, Tamil Nadu 620018 India
6.	Insolvency commencement date in respect of corporate debtor	05-05-2020 (Effective as per Order by mail on 08-05-2020 and effective from 12-05-2020)
7.	Estimated date of closure of insolvency resolution process	01-11-2020
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mrs. Ganesan Geetha IBBI/IPA-001/IP-P00857/2017-2018/11439
9.	Address and e-mail of the interim resolution professional, as registered with the Board	12 I Cross Street, MES Road, East Tambaram, Chennai, Tamil Nadu Pin: 600059. Email: kumarsgeetha@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	12 I Cross Street, MES Road, East Tambaram, Chennai, Tamil Nadu Pin: 600059. Email: kumarsgeetha@gmail.com

Office:

"Harmony", No 12, I Cross Street, MES Road,
East Tambaram, Chennai - 600 059.

Mail : kumarsgeetha@gmail.com



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RELEVANT PARTICULARS		
11.	Last date for submission of claims	26-05-2020
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NIL
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads Physical Address: Nil

Notice is hereby given that the National Company Law Tribunal, has ordered the commencement of Corporate Insolvency Resolution Process of **Stemcell Transplantation Assisted Reproduction Research Private Limited** On 5th May 2020.

The creditors of **Stemcell Transplantation Assisted Reproduction Research Private Limited**, are hereby called upon to submit their claims with proof on or before 26th May 2020 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No. 13 to act as authorised representative of the class [specify class] in Form CA. – Not Applicable

Submission of false or misleading proofs of claim shall attract penalties.

Ganesan Geetha

Interim Resolution Professional

Regn No: IBBI/IPA-001/IP-P00857/2017-18/11439

Date: 12th May 2020

Place: Chennai

Office:

"Harmony", No 12, I Cross Street, MES Road,
East Tambaram, Chennai - 600 059.

Mail : kumarsgeetha@gmail.com